

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2796
(To be answered on the 4th January 2018)

Operation of Foreign Airlines on Domestic Routes

2796.

DR. A. SAMPATH
SHRIMATI RITA TARAI

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has any proposal to allow foreign airlines to provide services on domestic routes and if so, the details thereof;
- (b) the names of the foreign airlines who have submitted fresh proposals to operate on domestic routes;
- (c) the details of benefits that would accrue to them and the losses that would accrue to the domestic airlines;
- (d) whether the Government proposes to relax the norms relating to bilateral rights for foreign airlines, so that they can operate direct flights to Dubai from International Airport at Bhubaneswar and if so, the details thereof;
- (e) whether the Government would extend Visa on arrival facility at Bhubaneswar Airport after Air Asia has started direct flight from Kuala Lumpur to Bhubaneswar, connecting Bhubaneswar to about 21 destinations abroad and if so, the details thereof; and
- (f) whether the Government proposes to provide direct international flights from Bhubaneswar Airport to Sri Lanka, Dubai, Singapore and other countries and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No Madam.

(b) & (c): Does not arise.

(d): No Madam.

(e): No such proposal is under consideration with the Government.

(f): Indian carriers can operate from any airports in India including Bhubaneswar Airport to agreed international destination. However, operation of any airlines is guided by the commercial judgement of airlines and Government does not interfere in the commercial judgement of airlines.
